## **APPENDIX-40**

## CERTIFICATE BY NOMINATED AGENCY / GJEPC FOR CLAIMING REPLENISHMENT OF GOLD / SILVER AGAINST JEWELLERY SOLD AT EXHIBITIONS ABROAD

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1. Please see Paragraph 4.45 of the FTP and Paragraph 4.79 of Handbook of Procedures.

2. Please read the general instructions given in the Handbook of Procedures before filing this application.							
			FOR OFF	FICAL USE			
File No.	File No Dated:						
This is to certify that the following are the details of goods actually sold against invoice No.(s)datedin the exhibition and the foreign exchange repatriated into India and surrendered to the RBI / authorized dealer. The export has been in accordance with the Foreign Trade Policy, 2023							
1. Na	ame of the In	dian Exporter					
2. Ex	hibition held	on	:	(i) Date:	From:	To	
			1	(ii) Place/Co	untry		
3. Or	ganised by v	whom	:				
4. Details of Bank Guarantee, if any :							
5. Pri	ice of gold /	silver as per exp	ort invoice.				
S.No.	Pieces	Description	Gross wt. Gms.	Net wt. gms	Value of gold/ silver as per rate of booking for replenishment	Description/ Type of studding/ diamonds/ precious semi- precious/ synthetic stones / pears	Pieces
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

Wt. In cts.	Value of studding s	Actual Sale Price And date of sale	Making charges	Value i.e. At rate of gold / silver At 6	Selling price in foreign currency	FOB value repatriated	Value Addition achieved With respective value At 13.
(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)

Signature	1			
Name	:			
Designation	1			
Name of the Nominated Agency :				



Place:

Date: